

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. Company Petition/229/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

NAME OF THE PARTIES:- HCY Warehousing Private Limited

Section: 66(1) of Companies Act, 2013

ORDER

PCA, Harsh C Ruparella appeared for the Applicant. List this matter on

13.06.2024.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)